

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

UNSTARRED QUESTION NO. 679
TO BE ANSWERED ON 08th FEBRUARY, 2019

**ACTION AGAINST FCI OFFICIALS FOR NON-MAINTENANCE OF
QUALITY AND STANDARDS**

679. DR. AMEE YAJNIK:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the amount of money spent on procurement of various foodgrains in different States under Minimum Support Price (MSP) in last four financial years;
- (b) the total capacity of storage in the warehouses, added by Government in various States during the last four financial years; and
- (c) the number of cases which have been registered in the last four years against the officials of Food Corporation of India (FCI) who are responsible for not maintaining quality and standard of storage and distribution of foodgrains?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): States are allocated food grains at subsidized rates under National Food Security Act, 2013 (NFSA) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) as subsidy. In case of States which have adopted Decentralized Procurement Scheme (DCP), food subsidy is released to States by Government of India for quantity of food grains procured and distributed by them under NFSA and other Welfare Schemes. In addition, the Central Government also procures foodgrains for meeting the requirements of buffer stock. Hence, part of the food subsidy also goes towards meeting the carrying cost of buffer stock.

The details of food subsidy released in last four financial years is as below:

(Rs. in crore)

Year	Food Subsidy Released		
	FCI	States	Total
2014-15	91995.35	21175.81	113171.16
2015-16	112000.00	22919.00	134919.00
2016-17	103334.61*	27338.35	130672.96*
2017-18	101981.69**	38000.00	139981.69**

*Includes NSSF loan of Rs.25,000crore to FCI

**Includes NSSF loan of Rs.40,000 crore to FCI.

(b): Construction of godowns and silos for the storage of Central Pool Stock of foodgrains post procurement is done by Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and State Governments/ Agencies through Private Entrepreneurs Guarantee (PEG) Scheme, Central Sector Scheme and construction of steel silos.

During the last four financial years., i.e. 2014-15 to 2017-18, a total capacity of 29.97 LMT of godowns and silos has been completed by FCI and State Governments/ Agencies under these schemes.

(c): Number of cases where departmental action has been initiated by Vigilance Wing of FCI against the employees for various irregularities are as follows:

Year	Downgradation/ Damage of stocks	
	Major	Minor
2015	11	15
2016	0	8
2017	1	18
2018	7	12
